

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1419
ANSWERED ON:10.03.2008
REMOVAL OF ACCESS DEFICIT CHARGES
Dube Shri Ramesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telephone Regulatory Authority of India (TRAI) has proposed to remove the existing Access Deficit Charges (ADCs) from April 1st, 2008;
- (b) if so, the reasons therefor;
- (c) the manner in which the Government has been using the Access Deficit Charges collected from Cellular Operators; and
- (d) the reaction of the Government on the recommendations of the TRAI?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) No, Sir. Telecom Regulatory Authority of India (TRAI) has issued only a consultation paper on `Access Deficit Charge (ADC)` on 21.1.2008.
- (b) Does not arise in view of (a) above.
- (c) As per the prevailing Interconnection Usage Charges (IUC)/ADC regime, the Government does not collect any ADC. ADC is directly paid to Bharat Sanchar Nigam Limited by the Cellular Operators.
- (d) Question does not arise, as TRAI has not issued any recommendation in this regard.